

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Srinagar)

e-mail: nongazettedmainwing@gmail.com

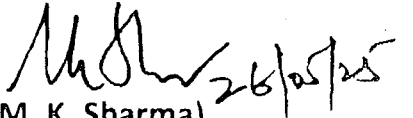
Subject: Utilizing the services of Shri Zahoor Ahmad Khan, Deputy Registrar, High Court Wing, Srinagar.

ORDER

No. 765 of 2025/RG/NG-109(I) Dated: 26-05-2025

In the interest of Administration and smooth functioning of the Registry, the services of Shri Zahoor Ahmad Khan, Deputy Registrar, High Court Wing, Srinagar are hereby placed in the Protocol Section of High Court Wing, Srinagar.

By order.

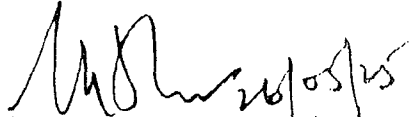

(M. K. Sharma)

Registrar General (officiating)

No: 28891-905 of 2025/RG/NG Dated: 26-05-2025

Copy to: -

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Jammu for information of His Lordship.
2. Secretary to Hon'ble Mr. Justice _____
...for kind information of His/Her Lordship.
3. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar
4. Director Jammu and Kashmir Judicial Academy, Moominabad, Srinagar
5. Registrar Rules, High Court of J&K and Ladakh, Srinagar
6. Registrar Judicial, High Court Wing, Jammu/Srinagar,
7. Registrar Computer (IT), High Court of J&K and Ladakh, Srinagar
8. Director Finance, High Court Main Wing, Srinagar
....for information
9. Central Project Coordinator, e-Courts, High Court of J&K and Ladakh, Srinagar for uploading the same on the official website of the High Court.
10. Shri Zahoor Ahmad Khan, Deputy Registrar, High Court Wing, Srinagar for information and immediate compliance.
11. Assistant Registrar (Accounts), High Court Main Wing, Srinagar
12. Accounts Officer, High Court Wing, Jammu/Srinagar
....for information and necessary action.
13. Chief Librarian, High Court Wing, Jammu/Srinagar for keeping of the record of the same.
14. Order Book.


Registrar General (officiating)